

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD
REGIONAL BENCH, COURT NO. 1**

CUSTOMS APPEAL NO. 11294 OF 2025

(Arising out of Order-in-appeal No.JMN-CUSTOM-000-APP-208-212-24-25 dated 07.08.2025 passed by Commissioner of Customs (Appels) Ahmedabad.)

BAIJNATH MELARAM Pvt. Ltd.

302, Sarthik Building,
3rd Floor, Atabhai Chowk, Above A to Z
Bhavnagar, Gujarat-364002

Appellant

Vs.

COMMISSIONER OF CUSTOMS-CUSTOMS (P)

Seema Shulka Bhawan,
JAMNAGAR- Rajkot Highway,
Near Victoria Bridge,
Jamnagar- 361001

Respondent

Appearance:

Present for the Appellant : None

Present for the Respondent: Shri Himanshu Nachane, Superintendent (AR)

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing: 28.08.2026

Date of Decision: 31.08.2026

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10004 of 2025.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Sahil